

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4912
TO BE ANSWERED ON THE 23RD JULY, 2019

FARMER WELFARE SCHEMES

4912. DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the salient features of the farmers welfare schemes and the current status of their implementation in the country;
- (b) the list of States/UTs that are currently eligible under the schemes; and
- (c) whether the State of Gujarat is currently eligible under the schemes and if so, the details of the sanctioned/ongoing projects that are being undertaken by the State of Gujarat as well as the funds transferred under the schemes?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Farmers' Welfare Schemes implemented by the Department of Agriculture, Cooperation and Farmers Welfare have an all India coverage including the State of Gujarat.

1. Pradhan Mantri Kisan SAMman Nidhi:

- (i) To provide income support to all farmer families irrespective of the size of their land holdings across the country;
- (ii) Payment of Rs. 6000/- per year, subject to certain exclusions. The amount is released in three 4-monthly installments of Rs.2000/- each over the year;
- (iii) The amount is credited into the bank accounts of the beneficiaries held in destination banks through Direct Benefit Transfer (DBT) mode.
- (iv) As on 12th July 19, 1st installment to 38,439,860 beneficiaries amounting to Rs.76,879,720,000/- and 2nd installment to 31,268,869 beneficiaries amounting to Rs. 62,537,738,000/- have been released on pan India basis, under the scheme.
- (v) Under the above scheme in the State of Gujarat 1st installment to 3,126,691 beneficiaries amounting to Rs. 6,253,382,000/- and 2nd installment to 2,832,614 beneficiaries amounting to Rs.5,665,228,000/- have been released.

Contd..2/-

2. Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY):

The Government has recently approved a pension scheme for all Small and Marginal Farmers (SMF) in the country;

- (i) To provide farmers social security net as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood.
- (ii) The scheme provides for payment of a minimum fixed pension of Rs.3,000/- per month to the eligible farmers on attaining the age of 60 years.
- (iii) It is a voluntary and contributory pension scheme, with entry age of 18 to 40 years.
- (iv) The beneficiary can opt to become member of the Scheme by subscribing to a Pension Fund, managed by the Life Insurance Corporation (LIC).
